

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

OA 3164/2015
MA 2781/2015

this the 1st day of December, 2015

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Dr. Birendra Kumar Sinha, Member (A)**

1. Subhash Singh
Aged about 48 years
S/o Shri Mukteshwar Singh
Designation-Chowkidar
SDMC School, B2B
Janakpuri, New Delhi
2. Suresh Singh
Aged about 49 years
S/o Bhudev Singh
Designation-Chowkidar
SDMC School, Shiv Nagar
New Delhi – 58
3. Satish Kumar
Aged about 52 years
S/o Shri Surat Singh
Designation – School Attendant
SDMC School, A4C
Janakpuri, New Delhi
4. Rajpal
Aged about 39 years
S/o Shri Mela Ram
Designation-attendant
SDMC School, M-Block
Raghbir Nagar, New Delhi – 27
5. Hemant Aloria
Aged about 43 years
S/o Shri Chet Ram
Designation – Chowkidar
SDMC School, B-2
Raghbir Nagar, New Delhi – 27
6. Munnu
Aged about 44 years
S/o Shri Girver Singh
Designation-Chowkidar
SDMC School, Pargati Apartment,
Paschim Puri
New Delhi – 63

7. Kapoor Singh
Aged about 53 years
S/o Shri Fateh Singh
Designation-Chowkidar
SDMC School, Rajouri
South, Janta Market
New Delhi 27
8. Subhash Arora
Aged about 39 years
S/o Laxman Das
Designation-School Attendant
SDMC School
Old Chowkhandi-J
New Delhi
9. Ramesh Kumar
Aged about 54 years
S/o Shri Sube Singh
Designation-Chowkidar
SDMC School, Rajouri South
Janata Market, New Delhi 27
10. Randhir Kumar
Aged about 43 years
S/o Shri Jai Kumar Yadav
Designation –Chowkidar
SDMC School, M-Block
Raghbir Nagar-1, New Delhi – 27
11. Din Dayal Singh Rawat
Aged about 55 years
S/o Shri Uday Singh Rawat
Designation-School Attendant
SDMC School, Vikaspuri
B-Block, New Delhi
12. Balkishan
Aged about 39 years
S/o Shri Pokarmal Singh
Designation – Chowkidar
SDMC School, E-A
Tagore Garden-II, New Delhi
13. Rajesh Kumar Shukla
Aged about 43 years
S/o Shri Anand Kr. Shukla
Designation – School Attendant
SDMC School Rajapur Khurd-I, II
New Delhi
14. Shanker Prasad Mandal

Aged about 40 years
 S/o Dhana Mandal
 Designation – School Attendant
 SDMC School, Pratap Nagar
 New Delhi

15. Bhim Bahadur
 Aged about 40 years
 S/o Lal Bahadur
 Designation-School Attendant
 SDMC School, New Tihar Jail
 New Delhi

16. Lalit Sharma
 Aged about 44 years
 S/o Satpal Sharma
 Designation-School Attendant
 SDMC School, Nangal Raya-II
 New Delhi

17. Narender Kumar
 Aged about 43 years
 S/o Balbir Singh
 Designation – School Attendant
 SDMC School, EA, Tagore Garden
 New Delhi

18. Sweety
 Aged about 53 years
 W/o Naresh Kumar
 Designation-Nursery Aya
 SDMC School, Old Nursery School
 Khyala, Delhi

19. Heera Ram
 Aged about 39 years
 S/o Peera Ram
 Designation-School Attendant
 SDMC School, Vishal Enclave
 New Delhi

20. Ranbir Singh
 Aged about 52 years
 S/o Shri Sultan Singh
 Designation –Chowkidar
 SDMC School, Transit Camp
 West Zone, Delhi

21. Manoj Kumar
 Aged about 46 years
 S/o Shri Naresh Singh
 Designation – School Attendant
 North Delhi Municipal Corporation
 Peera Garhi-I, New Delhi

.... Applicants

(By Advocate:Shri Ranjit Sharmal)

VERSUS

1. South Delhi Municipal Corp
Through the Commissioner
Civic Centre, SP Mukherjee
1 JLN Nehru Marg, New Delhi -2
2. The Director of Education
South Delhi Municipal Corp,br/>Civic Centre, SP Mukherjee
1 JLN Marg, New Delhi -2
3. The North Delhi Municipal Corporation
Through the Commissioner
S.P.Mukherjee Civic Centre, 1 JLN Marg
New Delhi -2
4. Director of Education
North Delhi Municipal Corp
S.P.Mukherjee Civic Centre, 1 JLN Marg
New Delhi -2

.... Respondents.

ORDER (ORAL)

By Hon'ble Mr.V. Ajay Kumar, Member (J)

Heard the learned counsel for the applicants.

2. MA No.2781/2015 filed for joining together is allowed.
3. The applicants, who are working as employees in various capacities under the respondents, filed the present OA seeking the following reliefs:-
 - "(i) direct the respondents to count 50% of pre-regularization services of the applicants for all purposes, including seniority and consequential benefits;
 - (ii) pass such other order/s as may be deemed fit and proper."
4. It is submitted that the applicants have made number of representations and also got issued a legal notice (Annexure A-3 dated 25.05.2010) ventilating their grievances to the respondents, however, the respondents have not passed any order thereon till date.

5. In the circumstances, the OA is disposed of, at the admission stage, without going into the merits of the case, by directing the respondents to consider the legal notice (Annexure A-3 dated 25.05.2010) and pass appropriate reasoned and speaking order within 90 days from the date of receipt of a copy of this order, in accordance with law.

6. No order as to costs.

Let a copy of the OA, be enclosed to this order.

(DR.BIRENDRA KUMAR SINHA)
Member (A)

(V. AJAY KUMAR)
Member (J)

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